

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated:01.06.2016

ORDER NO. 60 of 2016

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 38 of 2016 for CESTAT Mumbai** to the extent indicated below:-

On 02.06.2016 & 03.06.2016 at 10:30 AM Hon'ble Sh. Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical) will hear the Customs and Service Tax Division Bench Matters.

On 02.06.2016 and 03.06.2016 the Single Member matters list as notified stand adjourned.

By Order


(A.Mohan Kumar)
Registrar

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Deputy Registrar